

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED 24.04.2020

CORAM

THE HONOURABLE MR. JUSTICE M. SATHYANARAYANAN

AND

THE HONOURABLE MR. JUSTICE M.NIRMAL KUMAR

WP.No.7533 of 2020

M.Karpagam

... Petitioner

Versus

1.The Chief Secretary to Government  
Government of Tamil Nadu,  
Secretariat, Chennai 600 009.

2.The Secretary,  
Health Department,  
Secretariat, Chennai 600 009.

3.The State Commissioner  
Commissionerate for Persons with  
Differently-abled, Lady Wellington campus  
Kamarajar Salai,  
Chennai 600 005.

4.The Director General of Police

Dr.Radhakrishnan Salai,

Chennai 600 004.

... Respondents

**Prayer:-** Writ petition has been filed under Article 226 of the Constitution of India praying for the issuance of Writ of Mandamus directing the respondents to provide adequate food and shelter to the dying destitute and mentally disabled persons, who are living and stranded on the road sides and pavements in the State of Tamil Nadu and shift them to Government homes after conducting COVID 19 test to them.

For Petitioner : Mr.R.Prabhakaran

**ORDER**

[Order of the Court was made by M.SATHYANARAYANAN,J..]

- (1)The petitioner who claims to be a practicing Advocate,prays for appropriate direction to take care of the dying destitute and mentally disabled persons who have not been supported whatsoever and are living on the platforms on the road sides / pavements.
- (2)Heard the submissions of Mr.R.Prabhakaran, learned counsel for the petitioner and also perused the materials placed before it.

(3)Mr.V.Jayaprakash Narayan, learned Government Pleader accepts notice on behalf of respondents 1 to 3 and seeks time to get instructions.

(4) **Call on 21.05.2020.**

[M.S.N.,J] [M.N.K., J]  
24.04.2020

AP

Internet : Yes

To

1.The Chief Secretary to Government

Government of Tamil Nadu,  
Secretariat, Chennai 600 009.

2.The Secretary,

Health Department,  
Secretariat, Chennai 600 009.

3.The State Commissioner

Commissionerate for Persons with  
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Kamarajar Salai,  
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Dr.Radhakrishnan Salai,  
Chennai 600 004.

M.SATHYANARAYANAN, J.,  
AND  
M.NIRMAL KUMAR, J.,  
AP



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